

SPECIAL DRIVE TO DISPOSE OFF N.I. ACT CASES PENDING IN THE DISTRICT AND SUB-DIVISIONAL COURTS OF JHARKHAND BY DECEMBER 2017

SI No.	District	Pendency of N.I. Act Cases.	Target Given by Hon'ble Acting Chief Justice	Total N.I. Act Cases disposed as on 26.07.2017	CNR No. of Disposed Cases
1	Bokaro	1437	400	2	JHBK030019142015
2	Chatra	125	65	0	
3	Chaibasa	139	70	0	
4	Palamu	385	100	0	
5	Deoghar	488	250	0	
6	Dhanbad	2782	1000	6	JHDH030003982016, JHDH030012292016, JHDH030019212016, JHDH030036782016, JHDH030047552015, JHDH030052732016
7	Dumka	128	100	0	
8	Garhwa	19	19	0	
9	Giridih	495	250	0	
10	Godda	31	31	0	
11	Gumla	130	90	-----	
12	Hazaribagh	1716	400	19	JHHB030000252017, JHHB030000942015, JHHB030002032015, JHHB030002322016, JHHB030004472016, JHHB030004852015, JHHB030007732015, JHHB030008952015, JHHB030009932016, JHHB030010932015, JHHB030011712016, JHHB030013512016, JHHB030013902015, JHHB030014202016, JHHB030015322016, JHHB030015912016, JHHB030024532014, JHHB030025302015, JHHB030030462014
13	Jamshedpur	5476	1500	11	JHJR030009192013, JHJR030021102011, JHJR030024082010, JHJR030022002010, JHJR030034912012, JHJR030001822015, JHJR030045852014, JHJR030003592017, JHJR030010782017, JHJR0300159322017, JHJR030017592017
14	Jamtara	38	25	0	
15	Khunti	17	17	0	

16	Koderma	656	300	0	
17	Latehar	160	100	3	JHLT030009552016, JHLT030000522017, JHLT030006182017
18	Lohardaga	161	100	0	
19	Pakur	70	70	0	
20	Ramgarh	319	160	11	
21	Ranchi	4954	2000	21	JHRN030000212014, JHRN030003402015, JHRN030015232013, JHRN030015522015, JHRN030015562011, JHRN030020012014, JHRN030022272016, JHRN030025742013, JHRN030027332014, JHRN030029022013, JHRN030034392014, JHRN030034502014, JHRN030037292016, JHRN030037422015, JHRN030045042016, JHRN030045052016, JHRN030048512014, JHRN030063932017, JHRN030072912016, JHRN030082642016, JHRN030095912016
22	Sahibganj	52	40	0	
23	Saraikela	79	50	0	
24	Simdega	34	25	0	
GRAND TOTAL		19891	7162	73	